

market have been captured by India ; and

(d) the value of foreign exchange likely to be earned therefrom yearly ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (d). All possible steps are being taken to maximise production of export of jute goods. It is too early to assess the exact additional earning.

गुरमुखी लिपि में पंजाबी के प्रयोग के बारे में पंजाब सरकार का परिपत्र

2868. श्री अटल बिहारी वाजपेयी : क्या गृह मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान पंजाब सरकार द्वारा जारी किए गए इस आशय के एक परिपत्र की ओर आकर्षित किया गया है कि केवल उन्हीं फाइलों पर ध्यान दिया जाये जिनमें टिप्पण गुरमुखी लिपि में पंजाबी में लखे हों ; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

गृह मंत्रालय और कानिक विभाग में राज्य मंत्री (श्री राम निवास मिर्धा) : (क) जी हां, श्रीमान् ।

(ख) पंजाब राज भाषा अधिनियम, 1967 के अन्तर्गत पंजाब सरकार ने राज्य सरकार के कामकाज के लिए गुरमुखी लिपि में पंजाबी को एकमात्र राजभाषा के रूप में स्वीकार किया है । राज्य सरकार द्वारा दी गई सूचना के अनुसार उपरोक्त परिपत्र राज्य सरकार की भाषा नीति के उचित कार्यान्वयन को सुनिश्चित करने के लिए जारी किया गया है ।

Representation to Minorities in I.A.S. and other Allied Services

2869. SHRI K. LAKKAPPA :  
SHRI YAMUNA PRASAD  
MANDAL :

Will the PRIME MINISTER be pleased to state :

(a) whether the result declared for the I.A.S. and the allied services, recently, shows that minorities are not being properly represented ;

(b) if so, the reasons therefor ; and

(c) the steps being taken by Government to give due representation to minorities in the I.A.S. and other Allied Services ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). Of the vacancies to be filled in the Indian Administrative Service and other services on the basis of the combined competitive examination held in 1970, the prescribed percentage was reserved for candidates who are members of the Scheduled Castes and the Scheduled Tribes.

For filling all the vacancies so reserved, the Union Public Service Commission have recommended candidates belonging to the Scheduled Castes and Scheduled Tribes on the basis of the results of this examination.

No reservation has been made in favour of any other minorities, based on religion, language etc

Maharashtra-Mysore Boundary Dispute

2870. SHRI SHANKAR RAO  
SAVANT :  
SHRI T. S. LAKSHMANAN :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 420 on the 26th May, 1971 and state :

(a) whether any solution has since been found to the boundary dispute between the States of Maharashtra and Mysore ;

(b) if not, the steps taken to find such a solution ; and

(c) whether there are any hitches in

finding a solution to the dispute and, if so, what are those ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). The question of finding a solution to this matter is still under the consideration of the Government.

**Assistance for Development of Backward Regions**

2871. SHRI SHANKARRAO SAVANT Will the Minister of PLANNING be pleased to state :

(a) whether Government are aware that in several States there are some backward regions such as Telengana in Andhra Pradesh and the Konkan in Maharashtra ;

(b) whether Government are thinking of giving Central help for the development of such regions ;

(c) if so, the nature and extent of this help ; and

(d) if not, how Government propose to gear up development activities in such regions ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Yes, Sir.

(b) and (c) :

- (1) The Committee of Chief Ministers appointed by the NDC has evolved a formula for giving Central assistance to State Governments for the implementation of their development programmes which takes into account, among other things, the needs of individual States which have special problems. After the outlay on the development programme of each State is fixed on the basis of the Central assistance to which that State is eligible according to the objective criteria laid down by the Chief Minister's Committee and the resources which the State itself can make available for the purpose, it is for the State Government to decide what should be the outlay for the accelerated development of backward regions within each State. In advising the State Governments about the size

as well as the sectoral distribution of their outlays and at the time of finally approving such outlays, the Planning Commission takes due care to ensure that the maximum possible invest is made for development programmes designed to meet the needs of the backward regions of each State.

- (2) In addition, a special pattern of assistance has been evolved by the Planning Commission for selected backward areas like border districts and hill districts of certain States.
- (3) Further, districts which are in need of special attention in the matter of industrial development have been identified and notified with the co-operation of the State Governments, in pursuance of the recommendations of the Pandey and Wanchoo Committee Reports. Preference is being given to these districts in the matter of location of industrial projects in the public sector provided they are found to be feasible on techno-economic considerations. The Licensing Committee also gives preferential treatment to applications from the backward regions. Ratnagiri and Kolata districts of Konkan region are among the districts notified for the purpose of these benefits.
- (4) Further, concessional finance is being provided for new industries which may be set up in these backward districts, from financial and credit institutions in the public sector. In addition, the Central Government is giving an outright subsidy amounting to 1/10th of the fixed capital investment to new units having a total fixed investment not exceeding Rs. 50 lakhs each, in two selected districts in each of 9 States identified as industrially backward and in one selected district in each of the remaining States and Union Territories. Ratnagiri district in Konkan region has been selected for the purpose.
- (5) The Rural Electrification Corporation which has been set up recently, provides finance on conces-